

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 85(ND)/2016
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE COMPANY: Subhas Chand Manocha & Ors.
Vs
M/s.Galaxy Footwear Pvt. Ltd. & ors.
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	A.S. Chandhok	Sr Adv	Respondents	
2	Naseem Ahmad	PCs	"	<i>(Signature)</i>
3	Shonad Rajwanshi	PCs	"	
4.	Ms. Namreet Arora, Adv.		"	
	Ms. Chand Chopra, Adv.		"	Res
	Ms. Parvitra Kaur, Adv.		"	
	Wagubha Sen Adv		Respondents	
5	V.K. Chandra Adv.			
6	Ranwinder Adv.			

ORDER

The matter is posted on 29.3.2017.

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Sd/-
(S.K. MOHAPATRA)
MEMBER (TECH.)